

**श्री तपन कुमार सेन:** आप टायर कॉर्पोरेशन के बारे में क्या करेंगे? ...**(व्यवधान)**...

**श्री अनंत गीते:** सर, मैंने टायर कॉर्पोरेशन के बारे में जवाब दे दिया है। ...**(व्यवधान)**...

MR. CHAIRMAN: Next question please. Shri Tapan Kumar Sen, please sit down. ...**(Interruptions)**... No; Mr. Tapan Sen, that is all. Question No. 21. ...**(Interruptions)**...

**श्री तपन कुमार सेन:** यह मामला कोर्ट में है, यह बोलकर क्या आपकी ड्यूटी खत्म हो जाती है? ...**(व्यवधान)**... Sir, he has not replied to my specific question.

MR. CHAIRMAN: All right, you can take it up with the Minister if the answer is not up to your satisfaction.

#### **Local purchases of stationery from Kendriya Bhandar**

\*21. SHRI RAM KUMAR KASHYAP: Will the PRIME MINISTER be pleased to state:

(a) whether DoPT made it incumbent on all Government departments to make all local purchases of stationery, etc. from Kendriya Bhandar in order to strengthen cooperative movement;

(b) whether Hon'ble Minister has recently lauded contribution of Kendriya Bhandar in providing various household goods and products of day-to-day use at competitive price; and

(c) if so, the reasons for not extending validity of OM No. 14/12/94-Welfare beyond 31.3.2015 and depriving Government departments of purchasing quality items at cheaper rates than in open market?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) to (c) A Statement is laid on the Table of the House.

#### **Statement**

(a) to (c) Kendriya Bhandar is a society registered under Mufti State Cooperative Societies Act, 2002. The objective of Kendriya Bhandar is to provide essential commodities and household items at competitive and fair prices to Central Government employees and others through its retail stores in and outside Delhi.

2. Department of Personnel and Administrative Reforms on 14.7.1981 made it incumbent on all Central Government Departments, their attached/subordinate offices etc. and other organization financed and/or controlled by Government located at Delhi/ New Delhi to make all local purchases of stationery and other items required by them only from the Central Government Employees Consumer Cooperative Society Ltd. (now known as Kendriya Bhandar), New Delhi.

3. Subsequently, the policy was changed and it was decided on 05.07.2007 *inter-alia* to give a special dispensation in respect of all Central Government Departments,

their attached and subordinate offices and other organizations financed and/or controlled by them as under:

- (i) To make purchases at their discretion of all items required for office consumption upto ₹ 1.00 lakh directly from Kendriya Bhandar without calling for quotations.
- (ii) To procure all items of office consumption beyond ₹ 1 lakh to ₹ 25 lakh from Kendriya Bhandar/National Consumer Cooperative Federation (NCCF) by giving purchase preference in case of limited tenders. Other things being equal, purchase preference will be granted to Kendriya Bhandar/NCCF, if prices quoted by the cooperatives are within 10% of the lowest price (L1) and if these cooperatives are willing to match L1 price.

4. After due consultation with Department of Expenditure the special dispensation for local purchase of stationary and other articles from Kendriya Bhandar, NCCF and other Multi-State Cooperative Societies having majority share holding by the Government was not extended beyond 31.3.2015 as it was not found to be cost effective.

5. While receiving the dividend cheque of ₹ 6.81 lakhs on behalf of Department of Personnel and Training for the financial year 2014-15, presented by Kendriya Bhandar on 01.02.2016 the Hon'ble Minister of State for Personnel, Public Grievances and Pensions lauded the contribution of Kendriya Bhandar in providing various household goods and products of day to day use at competitive price.

**श्री राम कुमार कश्यप:** महोदय, दिनांक 1.2.2016 को केन्द्रीय भंडार द्वारा सौंपे गए वित्तीय वर्ष 2014-15 के लिए कार्मिक और प्रशिक्षण विभाग की ओर से 6.81 लाख रुपये लाभांश चेक प्राप्त करते समय प्रतियोगी मूल्य पर दैनिक प्रयोग के विभिन्न घरेलू सामानों एवं उत्पादों को मुहैया करवाने के केन्द्रीय भंडार के योगदान की आपने सराहना की थी।

**श्री सभापति:** आपका प्रश्न क्या है?

**श्री राम कुमार कश्यप:** सर, मेरा प्रश्न आ रहा है। दूसरी तरफ, आप केन्द्रीय भंडार द्वारा दी गई सुविधाओं को post effective न बताकर बन्द करने जा रहे हैं। आप ऐसा क्यों कर रहे हैं? क्या इन केन्द्रीय भंडारों को जीवित रखने के लिए अन्य कोई विकल्प नहीं है?

DR. JITENDRA SINGH: Mr. Chairman, Sir, this is a very long story actually and इसके दो पहलू हैं। 6 लाख-7 लाख का एक चेक आया, जो कि डिविडेंड था। यह डिविडेंड डीओपीटी को केन्द्रीय भंडार की ओर से प्रतिवर्ष मिलता है। उसके लिए धन्यवाद करना हमारा फर्ज है, दायित्व है और courtesy है। वह अपनी जगह पर एक बात है। उसके अतिरिक्त, केन्द्रीय भंडार के संबंध में जो निर्णय हुआ, it is not a reflection on the working of Kendriya Bhandar. It is also not a negative comment. इसका बैकग्राउंड शायद बहुत से सदस्यों के ध्यान में नहीं होगा। केन्द्रीय भंडार का पहला स्वरूप आज से 52 वर्ष पहले 1963 में Central Government Employees' Consumer

Cooperative Society Ltd. के नाम से सामने आया था। उसके उपरांत, सन् 2000 में इसका नया स्वरूप सामने आया, जब इसका विस्तार प्रदेशों में हुआ। It became a Multi-State Cooperative Society. 1981 में DoPT ने एक प्रावधान ...**(व्यवधान)**... No. I am coming to the question. Do you want me to speak or not? Let the Chair decide.

MR. CHAIRMAN: Please complete.

DR. JITENDRA SINGH: In 1981, DoPT brought in a provision that certain items like stationery, etc., would be purchased from Kendriya Bhandar. It became incumbent on the Ministries. In 2007, there were some modifications. They said, up to rupees one lakh without tender and above rupees one lakh with tender. From 31st March, 2015, this special dispensation for the purchase of stationeries and other items has also been withdrawn. Now, I will tell you why. It is not a reflection on the working of the Kendriya Bhandar. The market dynamics has changed. The whole economic scenario has changed in the last fifty years. I will give you a small evidence. In support of continuation of this stationery benefits or dispensation, you have cited the items which, according to you, are sold at a lesser price compared to market price and the number one item cited is Brooke Bond tea, which was, possibly, the most popularly sold tea, thirty years ago. Now, it is not so. So it is not a reflection on your working. We will have to relook, revisit; you and I, both of us, because Kendriya Bhandar came into existence 52 years ago in a different format. Now, because of the changing dynamics of economics, of cost-effectiveness, of the variety of options available, of the change in the consumers' preference, this has to change. फिर भी हमने यह कहा कि आपका भी पूरा ध्यान रखा जाए। इसलिए I went one step further. We have constituted a Committee under the Confederation of Indian Industry.

उस कमेटी को हमने यह मॅडेट दिया है कि वे उसका अध्ययन कर के हमें यह सुझाव देंगे कि किस प्रकार we can have an outcome where you can also thrive and we can also thrive. जो आप कह रहे हैं कि हम सभी मंत्रालयों को कहें कि स्टेशनरी आप से ही खरीदें और दूसरा करें that would be limiting their choice of purchase, which is not compatible with the present global scenario and the national scenario.

**श्री राम कुमार कश्यप:** माननीय उपसभापति महोदय, मैं आपके माध्यम से माननीय मंत्री जी से पूछना चाहता हूं कि यदि केन्द्रीय भंडार से सामान खरीदना cost effective नहीं है, तो उसे cost effective बनाने के लिए क्या कोई उपाय आपके मंत्रालय की ओर से किए गए हैं?

**डा. जितेन्द्र सिंह:** देखिए, जैसा मैंने आपसे कहा कि 50 वर्ष बहुत लम्बे होते हैं। अब मैं आपको वर्ष 2015-16 का आंकड़ा बताता हूं। आधे वर्ष में जो हमारा रेवेन्यू जेनरेट हुआ है, वह 498 करोड़ रुपए है और खर्च 494 करोड़ रुपए हुए हैं। अर्थात् केवल 4 करोड़ रुपए प्रति वर्ष कमाने के लिए इतना बड़ा संगठन जीवित रखना, यह कोई साधारण बात नहीं है और इसे explain करना भी थोड़ा कठिन है। जैसा आपने कहा कि इसका कोई समाधान हो सकता है, तो मुझे वर्तमान परिस्थितियों में इसका कोई बड़ा सरल समाधान नज़र नहीं आता, क्योंकि जब ग्लोबलाइजेशन हो गया, प्राइवेटाइजेशन हो गया और मल्टी-नेशनल कंपनीज आ गई, तो हम किस प्रकार कोआपरेटिव सोसायटी, 1963 के एक्ट पर ही सारी निर्भरता रखें? परन्तु फिर भी एक समिति का गठन कर दिया गया है। वह आपकी भी inputs

[Dr. Jitendra Singh]

लेगी, आपके concerns का भी संज्ञान लेगी और जिस प्रकार की आगे बढ़ने की कोई संभावना होगी, उस प्रकार का प्रयास किया जा सकता है।

SHRIMATI AMBIKA SONI: Sir, I just wanted to ask the hon. Minister that they have taken a call in 2015, because of global pressure, to do away with a scheme which the UPA Government launched to help the small and medium entrepreneurs. I, in the same context, want to know from the Minister that the UPA II under Dr. Manmohan Singh took a decision that the Ministry of Small and Medium Enterprises would purchase Government requirements up to 20 per cent from Dalit-owned entrepreneurship. I would like to know whether they have changed that also in order to leave the Dalits also to face multi-national challenges.

DR. JITENDRA SINGH: No; I think, we are actually, simplifying. It is not that simplistic thing. I have acknowledged what the earlier Government did and, I think, this is not certainly a reflection on what the earlier Government did or what the present Government did.

SHRIMATI AMBIKA SONI: No, no; I have asked another question.

DR. JITENDRA SINGH: This is a process which has evolved over the years. ...*(Interruptions)*...

MR. CHAIRMAN: I am afraid the Question Hour is over. ...*(Interruptions)*... I am afraid the Question Hour is over. ...*(Interruptions)*... Yes, would you like to say something? ...*(Interruptions)*... Pardon.

SHRIMATI AMBIKA SONI: Sir, on my question, I did not get an answer because the Minister...

MR. CHAIRMAN: Please write to the Minister and you will get an answer, I am sure. Yes, Mr. Naqvi.

**संसदीय कार्य मंत्रालय में राज्य मंत्री (श्री मुख्तार अब्बास नकवी):** सर, आपके प्रयासों और सदन के सहयोग से आज सदन बहुत शांति से और सुचारु रूप से चल रहा है तथा सुबह Short Duration Discussion की बहुत ही पॉजिटिव शुरुआत हुई है। हमारी आपसे रिक्वेस्ट है कि अगर सदन की राय हो तो half-an-hour ब्रेक करके हम 1.30 बजे, जो कि Short Duration Discussion चल रहा है, उसे continue करें।

SHRI D. RAJA: Many Members have left. ...*(Interruptions)*...

**श्री मुख्तार अब्बास नकवी:** तथा जो आनन्द शर्मा जी का Calling Attention है, उसके संबंध में हम उनसे रिक्वेस्ट करेंगे और अगर चेयर उस पर अनुमति दे तो उसे किसी और दिन कर लें।

**कुछ माननीय सदस्य:** दो बजे तक करिए।

**श्री मुख्तार अब्बास नकवी:** No problem. 2 बजे भी कर सकते हैं।

MR. CHAIRMAN : The House is adjourned till 2.00 p.m.